

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, HON'BLE MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 08.07.2024 AT 10:30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	Company Petition IB/218/2023
NAME OF THE COMPANY	KMC Constructions Ltd
NAME OF THE PETITIONER(S)	Mr. Cai Tejjum
NAME OF THE RESPONDENT(S)	KMC Constructions Ltd
UNDER SECTION	9 of IBC

ORDER

Present: Ld. Counsel Mr. S.R Venunath for the Petitioner.
Ld. Counsel Ms. N. Niyatha for the Respondent.

Pleadings stand completed. **Matter is adjourned to 10.09.2024.**

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)